

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 101  
IA/694((AHM)2021  
in  
CP(IB) 759 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Zielem Industries Pvt Ltd  
V/s  
Sintex-BAPL Ltd

.....Applicant

.....Respondent

**Order delivered on ..27/10/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Learned Senior Counsel, Mr. Devan Parikh along with  
Learned Counsel, Mr. Raju Kothari  
For the IRP : Learned Senior Counsel, Mr. Saurabh Soparkar, Learned  
Counsel, Mr. Raheel Patel, Learned Counsel, Ms. Rachne  
Pashol  
For the Respondent : Learned Senior Counsel, Mr. Shalin Mehta along with  
Learned Counsel, Ms. Tanaya Shah, Learned Counsel,  
Mr. Vivid Tandon along with Learned Counsel, Mr. Kaazvin  
Kapadia, Learned Counsel, Mr. Arjun Sheth

**ORDER**

**IA/694(AHM)2021**

This application is filed by Secured Creditors. Learned Counsel for the applicant states that the reply from Respondent Nos. 9 and 10 is received and the same is also available on E-portal. He seeks and is granted two weeks' time to file rejoinder.

In the meantime, Learned Counsel appears for the Respondent No. 1, Learned Senior Counsel appears for the Respondent Nos. 2 and 8 and Learned Counsel appears for the Respondent No. 7 seek and are granted time to file reply. The replies are to be filed within a week.



Let the rejoinder also be filed against these respondents within two weeks.

Meantime, status quo order to be continued.

List for hearing on 24.11.2021



**(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Sweta